

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) to (c) Eight out of Sixteen Central Public Sector Undertakings having their registered offices in the State of Karnataka are facing some amount of foreign exchange crunch. Efforts are on to reduce its impact on their Production Programmes.

Allotment of Essential Commodities to Karnataka

2093. SHRIMATI BASAVARAJESWARI: Will the PRIME MINISTER be pleased to state:

(a) the total quantity of major items allotted under the Public Distribution System to Karnataka during 1990-91;

(b) the quantity actually lifted by the Government of Karnataka; and

(c) the quantity allotted to Karnataka for 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b) The quantities of rice, wheat, levy sugar, imported edible oil and kerosene allotted to and lifted by Karnataka Government in 1990-91 for distribution through the Public Distribution System (PDS) are as under:—

(in'000 tonnes)

Commodity	Allotted (1990-91)	Lifted (1990-91)
Rice	589	501
Wheat	375	325
Levy Sugar	219	(+)
Imported edible oil	44	44
Kerosene	444	440

(+) Lifting of levy Sugar is normally near 100%.

(c) The quantities of the above items allotted to Karnataka in the first five months of 1991-92 (April-August, 1991) are as under:—

(in '000 tonnes)

Rice	248
Wheat	210
Levy Sugar	90
Imported edible oil	0.56
Kerosene	171

Registration of Industries in Karnataka

2093. SHRIMATI BASAVARAJESWARI: Will the PRIME MINISTER be pleased to state:

(a) the number of proposals from Karnataka for registration of new industries pending with the Central Government;

(b) the details of the industries registered by the Government in Karnataka State during 1990 till now;

(c) the number out of them cleared by the Government; and

(d) the time by which pending proposals are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) No proposal for registration of new industrial unit for the State of Karnataka is pending at present. As per the new Industrial Policy, the schemes of Delicensing/Exempted Industries/DGTD registration stand abolished.

(b) and (c) The break-up of applications registered under the schemes of Delicensing/Exempted Industries/DGTD registration during the period from January, 1990 to July, 1991 in the State of Karnataka is given below:

Year	No. of Registrations		
	Delicensing Industries Registration	Exempted Industries Registration	DGTD Registration
1990	29	45	34
1991 (Upto July)	26	42	16

Details, such as name of the undertaking, location, item(s) of manufacture and capacity in respect of all registrations issued are published by the Indian Investment Centre in their 'Monthly Newsletter' copies of which are being sent to the Parliament Library regularly.

(d) Does not arise in view of (a) above.

241
Revamping of Haldia Unit of Hindustan Fertilizer Corporation Limited

2095. **SHRI SATYAGOPAL MISRA:** Will the **PRIME MINISTER** be pleased to state:

(a) whether the Government have taken any investment decision for the revamping of the Haldia unit of Hindustan Fertilizer Corporation Limited;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) No, Sir.

(b) Does not arise.

(c) The reports of the foreign consultants for revamp of the project involved a very heavy investment. The alternative of revamping the nitrophosphate group of plants also involved substantial investment. In view of this, no decision has been taken for further investment.

241
[Translation]

Quantity of Sugarcane Crushed

2096. **SHRI RAM NAGINA MISHRA:** Will the Minister of FOOD be pleased to state:

(a) the quantity of sugarcane crushed by sugar factories during the current season (1990-91) in Uttar Pradesh and the quantity of sugarcane for which price has been paid and the outstanding amount out of them; and

(b) by when the outstanding amount for sugarcane would be paid to the sugarcane-growing farmers?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) During the Current season 1990-91 upto 15-6-91, a quantity of 323.11 lakh tonnes of sugarcane was crushed by the sugar mills in Uttar Pradesh. Of the cane price due, Rs. 1043.88 crores are reported to have been paid, leaving an outstanding balance of Rs. 145.31 crores as on 15-6-1991.

(b) Ensuring timely payment of cane price is primarily the responsibility of the State Governments who have got the necessary powers and field organisations to enforce such payment. However, the Central Government has been monitoring the position and has requested the State Governments to take requisite steps to liquidate the cane price arrears.

242
[English]

Issue of Letters of Intent for setting up of Industries in Solapur

2097. **SHRI DHARMANNA MONDAYYA SADUL:** Will the **PRIME MINISTER** be pleased to state:

(a) the progress in clearance of the requests for issue of letters of intent for setting up industries in cooperative sector in Solapur District of Maharashtra upto the end of June 1991; and

(b) the steps taken or proposed to be taken to clear the pending requests?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) Between January 1988 and 30th June, 1991, 26 applications were received for grant of Letters of Intent to set up industries in Cooperative Sector in the Solapur District of Maharashtra. Out of these, Letters of Intent have been issued in respect of 8 applications and 3 applications have been rejected. The remaining 15 applications are at various stages of processing.